NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/226/2017

NAME OF THE PETITIONER(S)

: SRI SAI VIGNESH PAPER MILLS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, COIMBATORE

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.G. SORAHANA RARAYANA POR PETITIONER WHILE DAY,

(Ros B-10. My LSAMY VASSOLDOFE)

2. B. Sarathbabu For Respondent B. Babon

ORDER

Counsel for petitioner present. Representative of ROC present. Heard. Order is reserved.

-sd-

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY)

Member(Technical)

Member(Judicial)

bc